

not up to the mark and some malpractices have been identified, if so, the details thereof;

(b) whether any such malpractices have been identified or have come to the knowledge of Government, if so, the details thereof;

(c) if so, the steps being taken by Government for effective implementation of CSR activities by the companies; and

(d) the measures being taken by Government to compel the corporate houses to comply with the rules, strictly taking into account the needs of the society actively?

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ARJUN RAM MEGHWAL): (a) to (c) Ministry has not been informed of any malpractices by companies while implementing their CSR Policies.

(d) Ministry has issued clarificatory circular and Frequently Asked Questions (FAQs) dated 18.06.2014 and 12.01.2016 respectively to facilitate effective implementation of CSR. In addition sensitisation workshops have been organised by the Offices of Regional Directorate under Ministry of Corporate Affairs to ensure effective compliance of CSR provisions by companies.

#### **Ceasefire violations by Pakistan**

2902. SHRI AHMED PATEL: Will the Minister of DEFENCE be pleased to refer to Starred Question 135 answered on 14th March, 2017 and state:

(a) how many times Indian officials and leaders met their Pakistani counterparts since May, 2014 and details thereof; and

(b) with there being an increase in the number of ceasefire violations and attacks on Indian Army facilities, what steps Government is taking to de-escalate tensions with Pakistan?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) The details of Indian officials' and leaders' meeting with their Pakistani counterparts since May, 2014 are as under:—

- (i) Prime Minister (PM) met with Pakistani Prime Minister Nawaz Sharif on 27 May, 2014 when the latter visited India for the swearing in ceremony of the new Indian Government.
- (ii) PM met Shri Nawaz Sharif on the sidelines of the Shanghai Cooperation Organization Summit on 10 July, 2015 in Ufa (Russia).

- (iii) During his visit to Paris to attend COP21 Summit on 30 November, 2015, PM exchanged courtesies with Shri Sharif.
- (iv) PM stopped over in Lahore on 25 December, 2015 on his way back from Kabul and attended a family function at Pakistan PM's ancestral place.
- (v) External Affairs Minister visited Islamabad on 9 December, 2015 to attend the 5th Ministerial Conference on Heart of Asia and called on Shri Sharif and met Sartaj Aziz, Special Advisor to Shri Sharif on foreign affairs.
- (vi) The National Security Advisors (NSAs) of the two countries met in Bangkok on 6 December, 2015.
- (vii) As part of SAARC tour, Foreign Secretary visited Islamabad on 3 March, 2015 and met his Pakistan counterpart.
- (viii) Foreign Secretary met with the Pakistan Foreign Secretary in New Delhi in April, 2016 on the sidelines of the Heart of Asia Senior Official Meeting.

*Indian Army Officers meetings with Pakistani Counterparts*

Level	2014	2015	2016
Brigade Commander Level	—	21 Sep at Punch-Rawalakot Crossing Point	—
Battalion Commander Level	15 May at Chakan-Da-Bagh, Punch Sector	(a) 21 July at Chakan-Da-Bagh (b) 22 Dec. at Chakan-Da-Bagh	(a) 13 Jan. at Chamkot-Tithwal Crossing Point, Tangdhar Sector (b) 12 April at Chakan-Da-Bagh (c) 31 May at Chakoti-Uri Crossing Point (CUCP) (Kaman Setu), Uri Sector (d) 12 Aug. at CUCP

(b) The Government has, from time to time, strongly condemned incidents of ceasefire violations on part of Pakistan forces and called upon Pakistan, including through diplomatic channels, not to violate the ceasefire understanding of 2003 and to fulfill its commitment to not allow its territory or territories under its control to be used for terrorism against India. India wants to maintain peace and calm along the Line of Control, and remains committed by the tenets of ceasefire understanding of 2003.